

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 14 of 2012

Dated : 15th October , 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

North Delhi Power Ltd.

... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

....Respondent(s)

Counsel for the Appellant(s): Mr. S. Ganesh, Sr. Adv.
 Mr. Sakya Chaudhuri
 Mr. Anand Srivastava
 Ms. Anusha Nagarajan
 Mr. Anurag Bansal and
 Mr. Ajay Kapoor (Rep.)

Counsel for the Respondent (s): Mr. Ravi S.S. Chauhan,
 Mr. K.M. Varma, JD (Law), DERC
 Ms. Rinku Gautam (JD) Tariff, DERC

ORDER

The Learned Senior Counsel appearing for the Appellant has finished his arguments. The Learned Counsel for the Commission seeks some time to make reply.

Post the matter for making reply by the Respondent Commission on
23.11.2012 at 2.30 p.m.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/ak

